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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 67/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017**

Name of the Company: Arjundas B Khatri & Ors
V/s.
Pure Pharma Ltd. & Ors.

Section of the Companies Act: Section 241-242 r/w 130 of the Companies Act,
2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Navin K Pahwa Reema Jain	Adv. PCS] Counsel & A.R. for Petitioners	Reema
2.	ASHOK MEHTA	PCS	A.R. for R-4 to 6	
3.	Kunal P. Vaishnav	Advocate	Resp No. 7	

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned PCS Ms. Reema Jain present for petitioners. Learned PCS Mr. Mr. Ashok Mehta present for Respondents no. 4 to 6. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 7. None present for Respondents no. 1 to 3.

Learned Counsel appearing for petitioner represented that petitioner no. 1 passed away on 02.09.2017 and requested for adjournment for joining of Legal heirs of Petitioner no. 1 on record.

Interim order dated 26.05.2017 shall continue till the next date of hearing.

List the matter on 22.09.2017 for steps to bring legal representatives of petitioner no. 1.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of September, 2017.